



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद  
Regional Office, U.P. Pollution Control Board, Ghaziabad

संदर्भ संख्या : 3833 /NGT OA 648/19/2019

दिनांक 10-10-19

To,

The Registrar,  
The National Green Tribunal,  
Principal Bench,  
New Delhi  
E-mail- [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) & [ngt.filling@gmail.com](mailto:ngt.filling@gmail.com)

**Sub: Compliance report in compliance to order passed by Hon'ble NGT, New Delhi on dated 14.08.2019 in matter of OA No. 648/2019 M/s. Hindon River Resorts Pvt. Ltd. & Anr. Applicant(s) Versus Ghaziabad Development Authority & Ors**

Sir,

With reference to the above subject mentioned above, this is to inform you that in compliance to order passed by Hon'ble NGT, New Delhi on dated 14.08.2019 in matter of OA No. 648/2019 M/s. Hindon River Resorts Pvt. Ltd. & Anr. Applicant(s) Versus Ghaziabad Development Authority & Ors, the compliance report is submitted for kind perusal and necessary action please.

Yours Sincerely

  
(Utsav Sharma)  
Regional Officer

Copy to:

- 1- Member Secretary, U.P. Pollution Control Board, Lucknow for information.
- 2- Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
- 3- Chief Law Officer, U.P. Pollution Control Board, Lucknow for information.
- 4- Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.

  
Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८  
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०  
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**JOINT INSPECTION REPORT**

**IN THE MATTER OF**

**O.A. NO. 648/2019**

**TITLED**

**M/S HINDON RESORT PVT. LTD & ORS**

**VS**

**GHAZIABAD DEVELOPMENT AGENCY & ORS**

**AS PER**

**HON'BLE NATIONAL GREEN TRIBUNAL**

**ORDER DATED**

**31<sup>ST</sup> AUGUST, 2019**

**SUBJECT:** INSPECTION REPORT ON SEWAGE TREATMENT PLANT INSTALLED AT INDIRAPURAM, GHAZIABAD AND THEIR DRAINAGE SYSTEM

**REFERENCE:** IN THE MATTER O.A NO. 648/2019, TITLED M/S HINDON RESORT PVT. LTD & ORS VS GHAZIABAD DEVELOPMENT AGENCY & ORS

## **1.0 BACKGROUND**

The Hon`ble National Green Tribunal vide its order dated 31.08.2019 constituted joint committee and directed as follows:

*“Grievance in this application is that three STPs at Indirapuram, Ghaziabad are not working properly resulting in pollution of the area. The plants are being managed by Ghaziabad Development Authority, U.P. Jal Nigam and Ghaziabad Nagar Nigam. The sewage is over flowing due to obstruction and dumping of garbage by scrap dealers on the side lines of the open drains and due to encroachment by high rise complexes and shops. Let a joint Committee comprising CPCB, U.P. State PCB and District Magistrate, Ghaziabad furnish a factual and action taken report in the matter within one month by e-mail at [judicialngt@gov.in](mailto:judicialngt@gov.in). The State PCB will be the nodal agency for compliance and coordination.”*

## **2.0 COMPLIANCE TO HON`BLE NGT DIRECTIONS**

In compliance to Hon`ble Tribunal`s directions, team comprising following officials of District Administration, Ghaziabad, Central Pollution Control Board and Uttar Pradesh Pollution Control Board inspected three STPs installed at Indirapuram and its drainage system on 11.09.2019:

1. Ms Apoorva Yadav, Deputy Collector, Ghaziabad
2. Sh. Vishal Gandhi, Scientist `D`, Central Pollution Control Board, New Delhi
3. Sh. Utsav Sharma, Regional Officer, Uttar Pradesh Pollution Control Board, Ghaziabad.
4. Smt Sapna Srivastava, Asst.Scintific Officer, Uttar Pradesh Pollution Control Board, Ghaziabad.
5. Sh. Danish Meena, Scientist `B`, Central Pollution Control Board, New Delhi

As per the directions of Hon'ble Tribunal, inspection was done to verify the performance of STPs and encroachment of conveyance system of treated sewage. There are 03 STPs installed at Indirapuram and all three are under the jurisdiction of 03 different local Government Bodies, namely UP Jal Nigam, Ghaziabad Development Authority and Ghaziabad Nagar Nigam. Brief details about the treatment plants is presented in Table 1 below.

S. No.	Authority	Operator	Technology	Installed Capacity (in MLD)	Actual Utilization (in MLD)
1.	UP Jal Nigam	M/s Toshibha Water Solution Pvt Ltd.	SBR	74	37
2.	Ghaziabad Development Agency	M/s Ultra Tech Engineer Pvt. Ltd.	SBR	56	50
3.	Ghaziabad Nagar Nigam	Ghaziabad Nagar Nigam	UASB	56	56

**Table 1:** Details of operational Sewage Treatment Plants in Indirapuram, Ghaziabad

Based on the inspection made, following observations are made:

### 2.1 UP JAL NIGAM- 74 MLD STP.

The 74 MLD STP receives around 37 MLD of untreated wastewater from Sahibabad drain intercepted near Sector 1, Vaishali and discharges treated effluent into Hindon river through open channel designed by Ghaziabad Development Authority. STP has been designed on Sequential Batch Reactor technology for BOD-10 mg/l, TSS - 10 mg/l. Major observations made during the inspection are listed below:

1. Representative of M/s Toshibha Water Solution Pvt Ltd. informed that presently no influent is being pumped from Sahibabad drain as repairing work at their distribution

chamber is being carried out and same was informed to UP Jal Nigam for 01 day shut down.

2. Out of 04 basins, aeration was being carried out in basin no. 1, decantation in basin no. 3 and other two basins were found idle.
3. Sample for MLSS was taken from basin no. 1 and sent to laboratory for further analysis so as to ascertain status of microbial growth. Although supernatant of aeration basin was observed to be highly turbid the sample collected from outlet was found clear without any smell which may be due to dilution of treated effluent with fresh water.
4. Sludge thickener and centrifuge was found non-operational.
5. Flow meter not installed at inlet and outlet.
6. It was informed that outlet channel often gets back flow due to common drainage system of other two STPs and capacity of channel is inadequate to carry total effluent generated from 03 STPs. UP Jal Nigam has already made a proposal for construction of a separate channel for disposal of treated effluent so that 74 MLD STP may be operated at full capacity
7. It was also found that effluent from Polishing pond of UASB plant maintained by GNN also infiltrates inside the plant.

## **2.2 GHAZIABAD DEVELOPMENT AUTHORITY(GDA) -56 MLD STP.**

The 56 MLD STP receives sewage from sewerage system laid in colonies under GDA and discharges treated effluent into Hindon river through common conveyance channel designed by GDA. Treatment capacity of STP is 56 MLD and it is receiving around 50 MLD of sewage. STP is designed on SBR based technology for BOD- 10 mg/l, TSS- 10 mg/l. Based on inspection conducted, following observations are made:

1. Flow meter not installed at inlet and outlet.
2. During inspection plant was found operational.
3. STP has limitation for sludge disposal. The grit and dry sludge processed through centrifuge is lying inside the premises of STP.
4. During inspection, 01 unit of Grit was non-operational and grit being not separated. No Chlorination being carried out and baffle wall of chlorination tank was submerged. Figure 1 at Annexure-I show submergence of Chlorination tank.
5. Representative of M/s Ultra Tech Engineer Pvt. Ltd also informed that outlet channel often get back flow due to common drainage system of other STP.

### **2.3 Ghaziabad Nagar Nigam (GNN) -56 MLD STP**

The installed capacity of STP installed by Ghaziabad Nagar Nigam on UASB technology is 56 MLD. STP receives sewage from sewerage system laid in colonies under GNN and discharges treated effluent into Hindon river through conveyance channel of GDA. During inspection, it was found that all treatment units (Grit Chamber, UASB reactor and Polishing pond) of STPs are defunct and non-operational. Polishing ponds are found with deposition of sludge and leakage was observed in distribution pipelines. Figure 2 and 3 at Annexure-I depicts leakage of pipelines and sludge deposition at Polishing pond.

### **2.4 CONVEYANCE SYSTEM FOR CARRYING TREATED WASTEWATER OF STP**

It was found that there is common conveyance system for disposal of treated effluent of all 03 STPs located in Indirapuram and same is maintained by GDA. Lack of independent conveyance channel is a major reason for under utilization of 76 MLD STP. It was informed

that new channel being laid by GDA for proper disposal of treated sewage. Major observations are made are mentioned below:

1. Team inspected the outlet channel and found that solid waste being dumped near common disposal point.
2. There is no demarcation and boundary wall between dumping ground and outlet channel.
3. It was also found that channel was encroached at several points by local shops and solid waste being dumped which resulting in obstruction of flow.

## 2.5 ANALYTICAL RESULTS

Samples collected from Outlet of STPs were analysed for Physio-Chemical and Bacteriological parameters. The results are mentioned in Table 1

S.No	STP Location	Parameters					
		pH	TSS	COD	BOD	Fecal Coliform	MLSS
<b>Standards</b>		<b>5.5-9.0</b>	<b>100</b>	<b>250</b>	<b>30</b>	<b>-</b>	<b>-</b>
<b>1</b>	<b>74 MLD, SBR, Indirapuram</b>	7.2	<u>152.0</u>	130.0	23.0	79 x 10 <sup>3</sup>	2800
<b>2</b>	<b>56 MLD, Trans Hindon, UASB</b>	7.4	<u>192.0</u>	170.0	<u>67.0</u>	33 x 10 <sup>4</sup>	-
<b>3</b>	<b>56 MLD, SBR Indirapuram</b>	7.2	98.0	98.0	18.0	35 x 10 <sup>3</sup>	-

*Note: All values are measured in mg/l except pH*

**Table-2: Analytical results of STP**

Above results indicates that the Ghaziabad Nagar Nigam STP based on UASB technology and UP Jal Nigam STP based on SBR operated by M/s Toshibha Water Solution Pvt Ltd are not meeting the prescribed limits of UPPCB.

### 3.0 MAJOR FINDINGS

1. STP of capacity 74 MLD operated by M/s Toshiba Water Solution Pvt Ltd. was not receiving any influent at the time of inspection and only two out of four basins were active. It is suggested that remedial steps be taken so as to ensure adequate MLSS to achieve optimum results. Also, there appears a possibility of dilution at final outlet, same should be discouraged and stopped henceforth.
2. The 74 MLD capacity is operating far below designed capacity as the conveyance channel does not have adequate carrying capacity to carry treated effluent of all three STPs
3. STP of capacity 56 MLD operated by M/s Ultra Tech Engineer Pvt. Ltd was found operational and meeting the prescribed limits of UPPCB.
4. 56 MLD UASB Plant of Ghaziabad Nagar Nigam found non-operational and all units of STPs are found defunct. Sludge deposition observed in polishing ponds and it seems desilting was not carried out for long period.
5. As mentioned above, the conveyance system designed by GDA is not sufficient to carry entire treated effluent of 03 STPs. Encroachment and dumping of solid waste was also observed and needs to be cleaned/desilted as it is resulting in obstruction of flow.
6. Municipal Solid Waste dumping site of GDA found adjacent to STPs and same was found in non-compliant to Solid Waste Management Rules, 2016. An independent matter O.A. 909/2018 Confederations of Trans Hindon vs SPCB is under consideration in Hon'ble Tribunal regarding the municipal solid waste dumping on said site.

#### **4.0 ACTION TAKEN BY UTTAR PRADESH POLLUTION CONTROL BOARD**

Uttar Pradesh Pollution Control Board has been doing regular monitoring of all three STPs and results of treated water samples analysed by Board are also being shared with Ghaziabad Development Authority, Ghaziabad Nagar Nigam and UP Jal Nigam for necessary action. Also, Uttar Pradesh Pollution Control Board has imposed Environmental Compensation of Rs 35.62,500/- (Thirty Five Lakhs Sixty Two Thousand and Five Hundred Only) on Ghaziabad Nagar Nigam and recommended Environmental against Ghaziabad Development Authority for non-performance of STPs between January, 2019 to July, 2019.

Besides this, Board has also recommended prosecution against Executive Engineer, Water works division, Jal Nigam and Proprietor, M/s SG Enterprises for violations under Environment (Protection) Act, 1986.

#### **5.0 RECOMMENDATIONS**

In view of above findings and observations, following recommendations are made:

1. UPPCB shall impose further Environment Compensation on M/s Toshibha Water Solution Pvt Ltd. and Ghaziabad Nagar Nigam for the period of non-compliance.
2. UP Jal Nigam and Ghaziabad Nagar Nigam shall submit their action plan in order to ensure compliance of prescribe norms of UPPCB.
3. UP Jal Nigam shall expedite construction of a separate channel for disposal of treated effluent so that 74 MLD STP may be operated at full capacity.

4. UP Jal Nigam and Ghaziabad Nagar Nigam shall furnish performance guarantee to the satisfaction of the UPPCB with the condition that the amount will be forfeited if the compliance is not made as per timelines submitted in action plan.
5. All sewage treatment plants should install flow meter at inlet and outlet of STPs and maintain proper log book of the flow, analytical results etc. Proper Sludge handling management need to be placed for final treatment and disposal of sludge.
6. Ghaziabad Nagar Nigam, Ghaziabad Development Authority and UP Jal Nigam shall install Online Water Quality Monitoring System at final outlet of all their STPs and besides monitoring it themselves shall also link it with server of Central and State Board.
7. GDA should ensure scientific disposal of MSW waste conforming to norms of Solid Waste Management Rules, 2016.
8. District Administration should remove illegal encroachment along the drain.
9. GDA should make arrangement for cleaning of drain regularly so that obstruction of flow be avoided.
10. All three agencies should contemplate a possibility of either having a dedicated conveyance channel for each of the STPs or have a combined channel of sufficient carrying capacity so as to ensure maximum utilization of available treatment infrastructure.



(Utsav Sharma)

Regional Officer, Ghaziabad.

Uttar Pradesh Pollution Control Board.



(Vishal Gandhi),

Scientist 'D'

Central Pollution Control Board



(Aditya Prajapati)

SDM, Sadar

Ghaziabad

PHOTOGRAPHS OF TREATMENT UNITS OF STP

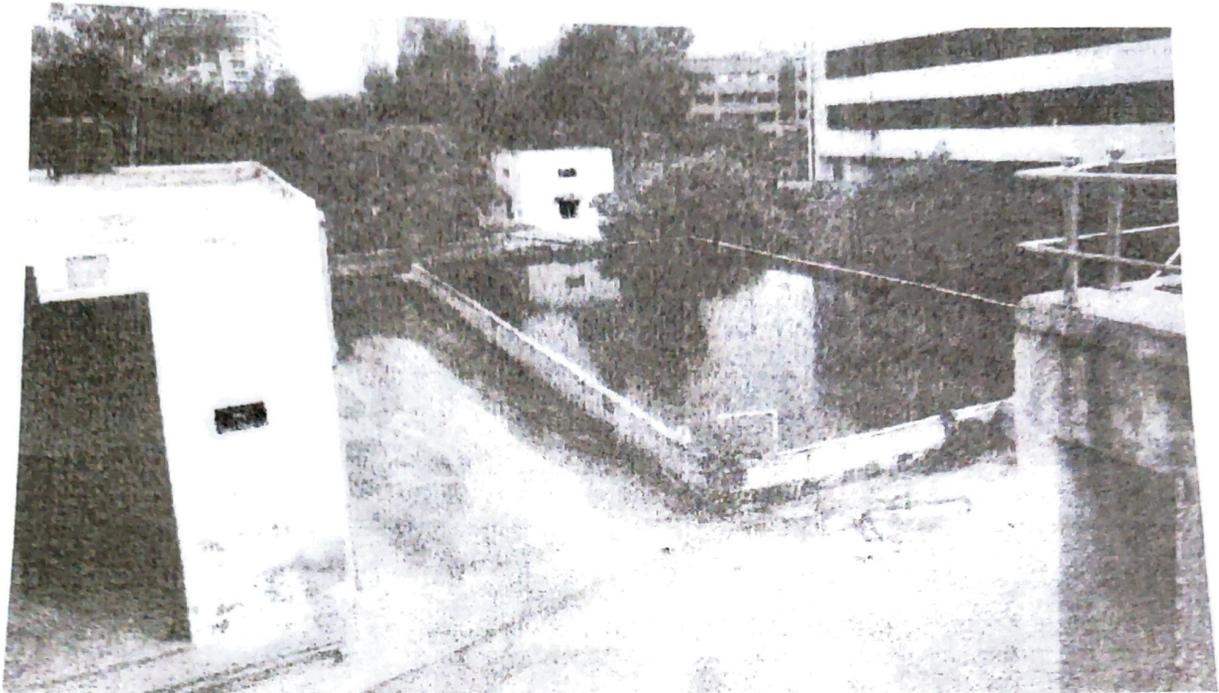


Figure I Submerged Chlorine contact tank in 56 MLD SBR of GDA

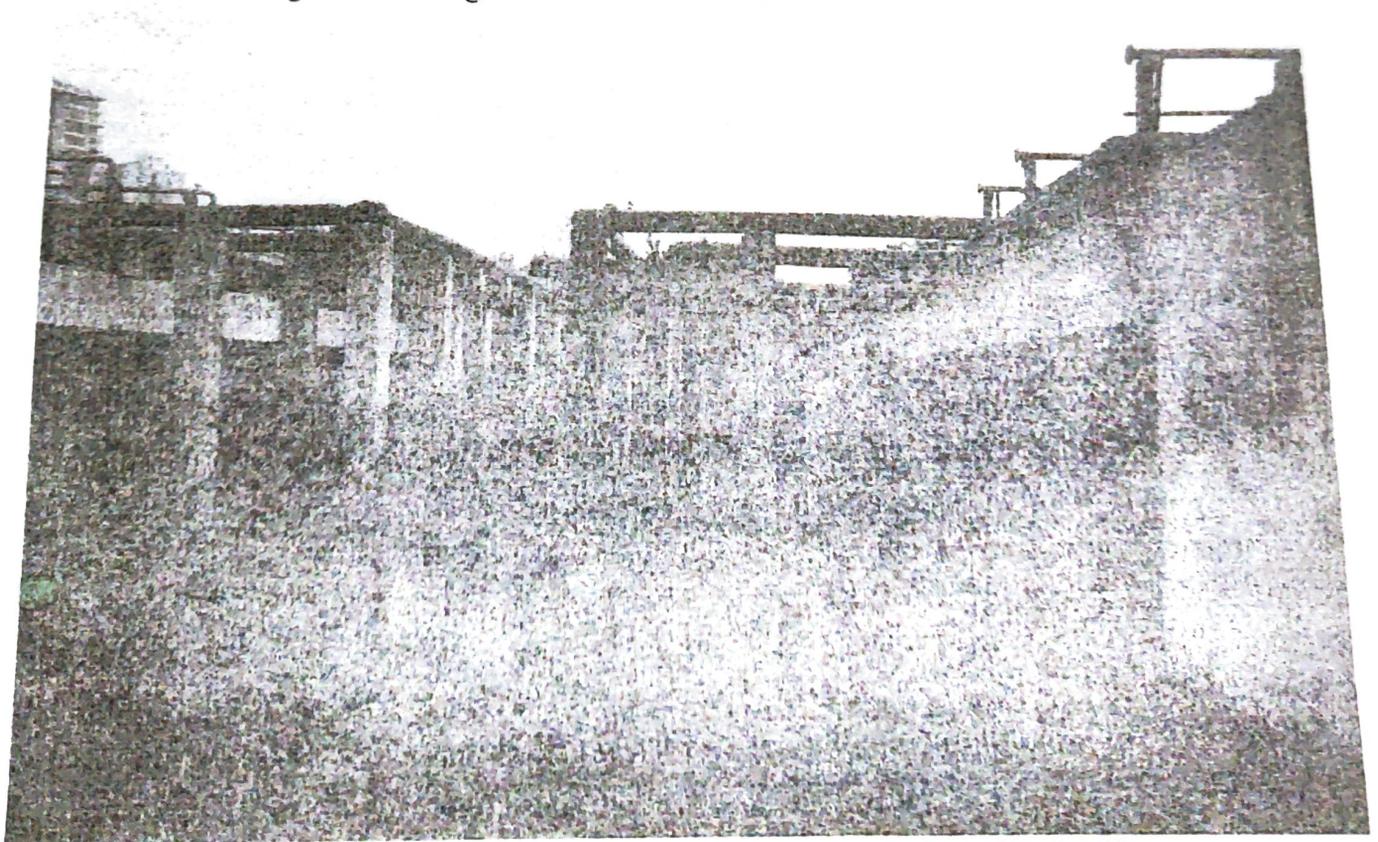


Figure 2 Leakage of waste water from pipeline in 56 MLD UASB